

the production cost so as to make steel available to consumers at cheaper rates ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) to (c). The production costs differ from plant to plant due to differences in raw material costs and different product-mix, working conditions and capital related costs.

Steps beina taken to reduce the production costs of public sector steel plants include higher capacity utilisation, improvement in technological processes and better maintenance and economy in expenditure.

**Pilferages from warehouse of Collectorate of Customs, Bombay**

\*407. SHRI NATAVARSINGH SOLANKI : Will the Minister of FINANCE be pleased to state :

(a) whether some cases of pilferage have been reported from the warehouse of Collectorate of Customs, Bombay located at 400, Veer Savarkar Marg, Bombay;

(b) if so, the total value of goods pilfered so far;

(c) whether this warehouse is located in a residential locality and the warehouse has since been declared "Residential area" from "General Industrial area" by Government; and

(d) if so, the reasons for not shifting the goods from the warehouse to some industrial/commercial area ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) Does not arise.

(c) The State Government had notified sometime back its sanction for the change in use from "General Industrial" to "Residential"; but the Municipal Corporation of Greater Bombay is reported to have not taken cognizance of the change so far.

(d) Collector of Customs, Bombay is making efforts to locate suitable alternative accommodation,

**Insurance Claims for Damages caused during Riots in Delhi**

\*408. SHRI PRIYA RANJAN DAS MUNSI :  
SHRI MANORANJAN BHAKTA :

Will the Minister of FINANCE be pleased to state :

(a) the particulars of parties which got more than one crore as insurance claim for the damages caused due to November, 1984 riots in Delhi; and

(b) whether the damages have been scrutinised properly ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) According to information furnished by the General Insurance Corporation, no party in Delhi has been paid by any of the 4 subsidiaries of G.I.C., more than Rs. 1 crore by way of insurance claims for the damages caused due to November, 1984 disturbances.

However, it has been reported that the fire claims of M/s. Mohan Machines Ltd. had been assessed by the duly licensed surveyors and loss assessors for an aggregate amount of Rs. 1.21 crores (against an insurance cover of Rs. 4 crores) out of which Rs. 79.50 lakhs has been paid 'on account' by the National Insurance Company Ltd. Further processing of these claims is under way for the balance amount involved.

(b) The claim was duly scrutinised by the company and 'on account' payments made after securing the requisite approval of the Board of Directors of the National Insurance Company.

**Steps to Check Clandestine Trade in Narcotics at Cochin and Trivandrum**

\*411. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of FINANCE be pleased to state :

(a) whether Cochin and Trivandrum have been identified as two major transit ports for clandestine trade in narcotics;

(b) if so, the details thereof stating the quantity of the drugs with value seized at these and other transit ports in the country during the last one year till date and how